



National Green Tribunal

Society for Protection of Culture
Heritage Environment Traditions &
Promotion of National Awareness Vs.
Case Title : NATIONAL HIGHWAY AUTHORITY OF
INDIA

Filing No : 0701102005802020

Filing Date : 12-11-2020

S. No.	Filing Number	Miscellaneous No	Party Name	File Name	Filing Location	Document Type
1	0701102005802020	0701102005802020/2	NATIONAL HIGHWAY AUTHORITY OF INDIA	CHETNA- Additional Affidavit.pdf	NEW DELHI (PRINCIPAL BENCH)	Affidavit

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION .No.29 of 2018
IN
ORIGINAL APPLICATION NO. 386 OF 2016**

IN THE MATTER OF:

Society for Protection of Culture, Heritage, Environment,
Traditions and promotion of National Awareness
(Also known as CHETNA)

... Applicant

Versus

National Highway Authority of India & Ors.

... Respondents

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RESPONDENT NO.1 & 2

THROUGH


for **MVKINI, Law Firm**
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Place: New Delhi
Date: 12.11.2020

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

EXECUTION APPLICATION NO. 29 OF 2018

IN

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**Society for Protection of Culture, Heritage,
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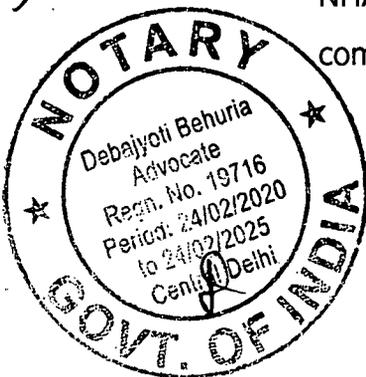
**ADDITIONAL AFFIDAVIT ON BEHALF OF THE NATIONAL HIGHWAYS
AUTHORITY OF INDIA TO PLACE ON RECORD ADDITIONAL FACTS**

I, Pawan Kumar Jain, S/o Shri Ramswaroop Jain, aged about 54 years working as GM (Green Highway Division) with National Highways Authority of India having its registered office at G-5&6, Sector-10, Dwarka, New Delhi – 110075 do hereby affirm and state on oath as under:

1. That I am acquainted with the facts and circumstances of the present case and as such competent to depose the present Affidavit on behalf of NHAI. The Deponent is duly authorised to file the present Compliance Report and the same has been filed on the basis of information derived from the records maintained by the National Highways Authority of India.
2. That the deponent is working as GM (Green Highway Division) with the NHAI, as such is well conversant with the facts of the case and thus competent to depose this Affidavit.

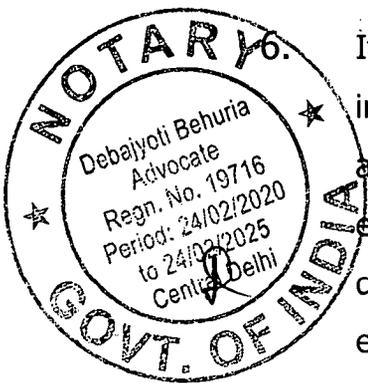
Identified by Ram Swarup Jain (Ksmiter Kaushik) D/2684/18

I identified the deponent who has signed in my presence



Pawan Kumar Jain
Pawan Kumar Jain / Pawan Kumar Jain
General Manager (Green Highway Div.)
National Highways Authority of India
(Office of Road Transport & Highways)
G-5 & 6, Sector-10, Dwarka, New Delhi - 75
G-5 & 6, Sector - 10, Dwarka, New Delhi - 75

3. It is respectfully submitted before this Hon'ble Tribunal that the National Highways Authority of India (hereinafter referred to as 'Applicant') is a statutory body constituted under section 3 of the National Highways Authority of India Act, 1988 (hereinafter referred to as Act of 1988). That the functions assigned to the Applicant under section 16 of the Act of 1988 are to develop, maintain and manage the National Highways entrusted to it by the Central Government.
4. That in the captioned matter, as per the directions of this Hon'ble Tribunal noted in the order dated 18.06.2020 NHA I was directed to file further Compliance Affidavit to provide information in brief and in a tabulated format giving details in cumulative manner on quarterly basis for last one year on State-wise numbers and extent of encroachments, numbers & extent of encroachments removed in the quarter for the last one year, number of direct openings created on national highways and action taken. It has been further directed that the compliance affidavit should also include information regarding provision and maintenance of green belt on either side of highways and survival percentage of trees/saplings planted.
5. That in compliance thereof, the Applicant herein, on 16.07.2020 filed its Compliance report and placed on record the data of past one year i.e. **01.06.2019 - 01.06.2020**, containing all the details regarding the same. In this regard, it is submitted that at the time of consideration of present application, the contents of the Affidavit dated 16.07.2020 filed by NHA I in the captioned matter may be read as part and parcel of the present application.

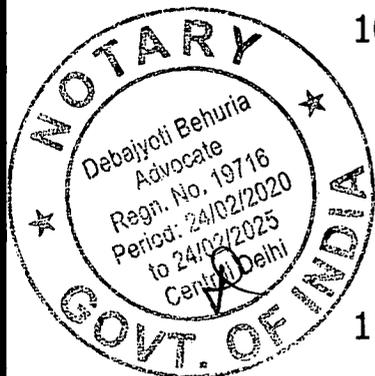


It is respectfully submitted before this Hon'ble Tribunal that as mentioned in the aforementioned compliance affidavit and as per the provisions and applicable policies of the Applicant/NHA I, the contractual agreements entered into between the Applicant and its Concessionaire, casts special duty on the Concessionaire to protect the Project Highway, from encroachment through a special provision. One of such special provision reads as:

पवन कुमार जैन / PAVAN KUMAR JAIN
 सहायक (ग्रीन हाईवे विभाग) / GM (Green Highway Div.)
 भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
 National Highways Authority of India
 (राज्य परिवहन और राजमार्ग मंत्रालय)
 Ministry of Road Transport & Highways
 प्लॉट-5 ब्लॉक-8, सेक्टर-10, द्वारका, नई दिल्ली-75
 0-5 & 6, Sector - 10, Dwarka, New Delhi - 75

"10.5: Protection of site from encroachments: During the concession period the Concessionaire shall protect the site from any and all occupations, encroachments or encumbrances and shall not place or create nor permit any contractor or other person claiming through or under the Concessionaire to place or create any Encumbrance or security interest over all or any part of the site or the project Assets, or on any rights of the Concessionaire therein or under this agreement, save and accept as otherwise expressly set forth in this agreement."

7. It is also most respectfully and humbly submitted that, the contractual agreements between the Applicant and its Concessionaire also provide special provisions of landscaping, plantation and its maintenance along carriageway and median under schedule C of Agreement.
8. In view thereof and as submitted in para 12-15 of the compliance affidavit dated 16.07.2020, it is most humbly submitted that it is the primary responsibility of the Concessionaire to protect the site from any encroachments, removal of all illegal access and plantation of trees along carriage way and median as well as maintenance there to.
9. That the various Project Implementation Units (PIUs) of the NHAI while performing its statutory obligations, has been directing its Concessionaires/ Contractors from time to time to remove the encroachments on the Highways as found during the patrolling.
10. It is also submitted that facing agitation from the encroachers, the Project Implementation Units of the NHAI, from time to time has sought assistance of the District Authorities which has also not served any purpose.
11. Therefore, in light of the aforesaid, the Applicant/ NHAI seeks the indulgence of this Hon'ble Tribunal to place these facts on record and to request for any further appropriate directions to be issued against responsible Concessionaires/Contractors who are responsible to



पवन कुमार जैन / PAVAN KUMAR JAIN
 भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
 National Highway Authority of India
 (सड़क परिवहन एवं राजमार्ग मंत्रालय)
 (Ministry of Road Transport & Highways)
 जी-5 एवं 6, बिल्डिंग-19, प्लाज्जा, नई दिल्ली-75
 G-5 & 6, Sector-19, Dwarka, New Delhi - 75

effectively remove the encroachments to fulfil their statutory obligations by removing the encroachments.

12. For assistance of this Hon'ble Tribunal a table containing the names and addresses of the Concessionaires of NHAI is annexed hereto and marked as **Annexure-1**

13. That the present affidavit is *bonafide* and has been filed in the interest of justice and the contents are true on the basis of information derived from the records maintained by the Applicant company during the ordinary course of its business whilst the legal submissions contained therein are true on the basis of information received and are believed to be correct.

पवन कुमार जैन / PAVAN KUMAR JAIN
कांस्यक (ग्रीन हाईवे डिवी) / GM (Green Highway Div.)
भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
National Highways Authority of India
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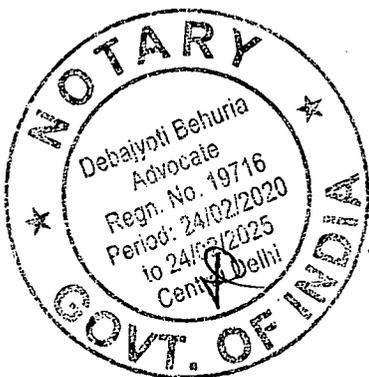
VERIFICATION

I, the above-named deponent do hereby verify the contents of the above affidavit. The contents of this affidavit are true and correct to the best of my knowledge, and nothing material has concealed therefrom.

01 NOV 2020

Verified on this 10th day of November, 2020.

पवन कुमार जैन / PAVAN KUMAR JAIN
कांस्यक (ग्रीन हाईवे डिवी) / GM (Green Highway Div.)
भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
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DEPONENT
G - 5 & 6, Sector - 10, Dwarka, New Delhi - 75



VERIFIED BY THE DEPONENT
Shri/Smt./K/M
S/o, W/o R/o
Identified by Shri/Smt. Pawan Kumar Jain
Kamwaroop Jain
I have solemnly affirmed before me
That the contents of the affidavit
which have been read and explained to
me are true to the best of my knowledge
01 NOV 2020

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
1.	Andhra Pradesh	M/S Siddhantham Tollway Pvt Ltd.	Registered Office: Level 1 (CE Serviced Offices), Building-10, Tower-A, Cyber Hub, DLF-II, Gurgaon, Haryana - 122002	TOT (Bundle-1) Project from Siddhantham to Gundugolanu section of NH-216A (from Km 950.542 to 1022.494) in the State of Andhra Pradesh	Noncompliance of O&M obligations: - i. Raveling, cracks, rutting of the pavements. ii. Depression/damaged earthen shoulders iii. Stagnation of waters on shoulders iv. Vegetation growth on median and shoulders etc.
2.	Andhra Pradesh	M/S Diwantham Tollway Pvt Ltd.	Registered Office: Level 1 (CE Serviced Offices), Building-10, Tower-A, Cyber Hub, DLF-II, Gurgaon, Haryana - 122002	TOT (Bundle-1) Project from Siddhantham to Gundugolanu section of NH-216A (from Km 950.542 to 1022.494) in the State of Andhra Pradesh	Noncompliance of O&M obligations: - i. Raveling, cracks, rutting of the pavements. ii. Depression/damaged earthen shoulders iii. Stagnation of waters on shoulders iv. Vegetation growth on median and shoulders etc.
3.	Bihar	M/s North Bihar Highway Ltd.	M/s North Bihar Highways Ltd. Village. - Azamgarh, Near cold storage P.O- Lagma, Distt- Sitamarhi, Bihar- 843323 Mob. No.-8249639268 E-mail: - planning2nh77@gmail.com	Two laning with paved shoulder of Muzaffarpur-Sonbarsa Section of NH-77 from Km. 2.80 to 89.00 in the state of Bihar under NHDP-III on DBFOT (Annuity) Basis	Plantation work could not be done due to water logging in rainy season near the stretch and shall be planted after receding of water.
4.	Bihar	M/s KNR Muzaffarpur Baruani Pvt Ltd.	M/s KNR Muzaffarpur Baruani Pvt Ltd. Ramdayalu Nagar, Muzaffarpur (Bihar), Mob. - 9065013100 E-mail: - knrmuz.bar@gmail.com	Two Laning with paved shoulder of Muzaffarpur-Barauni Section of NH-28 from km 519.600 to km 627.000 in the State of Bihar under NHDP Phase-IVB through Public Private Partnership (PPP) On Design, Build, Finance, Operate and Transfer (“DBFOT”) Toll basis	Plantation work done in current year, wherever land was available. But at some location, tree could not be planted due to water logging in rainy season. Also, DPR for four laning is under progress and shall be concluded shortly.

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5.	Bihar	M/s Kosi Bridge Infrastructure Company Ltd.	M/s Kosi Bridge Infrastructure Company Ltd. Gupta Bhawan, Main Road, Nirmali, Distt.- Supaul (Bihar). PIN- 847452 Mob. No.- 834028299 E-mail:- kbicl@peakinfra.com	Operation and Maintenance of 4-lane Bridge across river Kosi including its Approaches from KM 148.550 to KM 159.185 (Revised change 145.646 to ch 156.281) on NH-57 and Guide Bund & Afflux Bund constructed on DBFOT basis under NHDP-Phase-II of East West Corridor in the State of Bihar on Annuity Basis	Plantation work could not be done due to water logging in rainy season near the stretch and shall be planted after recede of water.
6.	Bihar	M/s. Soma Indus Varanasi to Aurangabad Tollways Pvt. Ltd.	Apna Ghar, 1st Floor, B-37/180 - G-5, Near - Ekta Park, Birdopur, Varanasi (U.P) – 221010 Ph. No. 09889251111 E-mail: - sanjaykumar@roadis.co.in	Six laning of Varanasi to Aurangabad Km. 786 to Km. 978.40	Notices in this regard to the Concessionaire has not been issued due to the non-availability of ROW. These land acquisition process of this project is seriously affected due to the reasons beyond the control of NHAI. Once the land acquisition is completed avenue plantation will be taken up by the concessionaire.
7.	Gujarat	M/s Vadodara Bharuch Tollway Pvt. Ltd.	Toll Plaza, Km 157, NH-8 Barthian, Tal. Karjan, Dist.: Vadodara-391240	Independent engineer service during Operation & Maintenance period for 6 laning of Vadodara to Bharuch section from Km 108.700- km 192.000 of NH-48 (old NH-8) in the state of Gujarat on BOT basis (BOT Package-I)	i. Regarding Bhathuji Hotel near Bus-Stand, Village- Dethan, Taluka-Karjan on NH-48: In view of above, IE inform to close the unauthorized entry & exit from the said location to control the corridor as per schedule L, clause 5 and restore the ROW fencing & repair of damaged assets of project highway and the same is make up without police support and to ensure that such an unauthorized access will not happen again.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
					<p>ii. Unauthorized access in progress at ch. 189+400 RHS: In view of above, IE inform the concessionaire to stop the unauthorized entry from the highway 189+400 RHS to control the corridor as per schedule- L clause 5 and restore ROW to the original and erect- ROW fencing, to ensure that such an unauthorised construction will not happen again and submit the compliance report to the IE for review.</p> <p>iii.Regarding unauthorised advertisement board within ROW</p> <p>iv.Regarding unauthorised stacking of wastage/contraction material and an abandoned vehicle on project highway.</p> <p>v. Regarding unauthorised access on project highway</p> <p>vi.Regarding illegal stacking of Truck at ch. 191+950 on project highway</p>
8.	Karnataka	M/s. LANCO Hoskote Highways Ltd.,	Lanco House, Plot # 4, Software Units Layout, HITECH City, Madhapur, Hyderabad-500 081, Telangana, India.	Design, engineering, construction, development, finance, operation, maintenance of Four / Six laning of Bangalore - Hoskote - Mulbagal section of NH-4 in Karnataka	Regarding encroachments and unauthorized sections i. Residential apartments, complexes etc. have come up on both sides of the National Highways, without getting approval of MoRTH

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9.	Karnataka	M/s. Patel -KNR infrastructures Pvt. Ltd.	KNR House, 3rd & 4th Floor, Plot No. 144, Phase - 1, Kavuri Hills, Hyderabad - 33, Ph: 040-40268759/64/62	Bangalore - Hyderabad section of NH-7 - Package No. NS-2 (BOT/KNT-1) (BOT-Annuity)	Regarding encroachments and unauthorized sections i. Residential apartments, complexes etc. have come up on both sides of the National Highways, without getting approval of MoRTH
10.	Karnataka	M/s. Navayuga Bengaluru Tollway Pvt. Ltd.,	Flat No. 002, Crescent Heights, 1 st Cross, Snehanagar, Amruthahalli Main Road, Sahakar Nagar, Bangalore- 560092 & H.No. 8-2-293/82/A/379 & 379/A, 1st Floor, Plot No. 379, Road No. 10, Jubilee Hills, Hyderabad - 500033. Tel: 91-40-23339990/91	Access controlled of Bangalore - Nelamangala section of NH- 4 from Kms 10+000 to Kms 29+500 in Karnataka on BoT basis.	Regarding encroachments and unauthorized sections i. Residential apartments, complexes etc. have come up on both sides of the National Highways, without getting approval of MoRTH
11.	Karnataka	M/s. Navayuga Devanahalli Tollway Pvt. Ltd.,	6th Floor, Plot No. 19&20, Flat No. 002, Crescent Heights, 1 st Cross, Snehanagar, Amruthahalli Main Road, Bangalore - 5 60092.	Upgradation of Bangalore - Hyderabad section of NH-7 (KNT-2)	Regarding encroachments and unauthorized sections i. Residential apartments, complexes etc. have come up on both sides of the National Highways, without getting approval of MoRTH
12.	Karnataka	M/s. JSR Mulbagal Tollway Pvt. Ltd.,	No. 318, Sri Soudh, 100 Feet Road, Indiranagar, Bangalore - 560038	Four laning of Mulbagal - AP/KNT border section	Regarding encroachments and unauthorized sections i. Residential apartments, complexes etc. have come up on both sides of the National

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
					Highways, without getting approval of MoRTH
13.	Karnataka	M/S. GMR OSE Hungund-Hospet Highway Pvt. Ltd	GMR OSE Hungund Hospet Highways PVT LTD. OSE commercial block Asset, 5B, Aerocity Hospitality, IGI Airport, New Delhi – 110037, India.	Four/Six Laning of Hungund - Hospet Section of NH – 13	Regarding Horticulture expert report on median plantation: - 1. In many locations' pits have been dug for plants but no new plants are planted yet. 2. Weeds are very high and need to be removed 3. Nearly on 9.2 km of length several new plants need to be planted 4. Raising the avenue plantation as per green highway project. 5. Laps in O&M are: i. Maintenance of median plantation etc. ii. No pavement marking iii. Pot holes etc. are yet to be filled
14.	Karnataka	M/s Hampi Expressways P. Ltd.,	M/s.Hampi Expressways Pvt.Ltd, Elphinstone Building, 2nd Floor, 10 Veer Narimqan Road, Mumbai - 400001, Ph. No.2266294000	M/s Hampi Expressways P. Ltd.,	Regarding encroachments its removal, openings of highways & development & maintenance of greenbelt:- Total encroachments exist at 62 and removed 40, balance is 22 which yet to be removed. Further 21 unauthorized median openings is still exist.
15.	Karnataka	M/s. JAS Toll Road Co. Ltd.,	M/s. JAS Toll Road Co. Ltd., No.39, Ambazari Layout, Nagpur - 440 010, Ph. No.7122245570	Four laning of Nelamangala - Tumkur section of NH48	Regarding encroachments its removal, openings of highways & development & maintenance of greenbelt:-

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
					<ul style="list-style-type: none"> i. Total 104 encroachments, none has been removed ii. 2 unauthorized median openings still exist
16.	Karnataka	IRB West coast Toll way Pvt Ltd.	3rd Floor ,IRB Complex,ChandivilFarm,ChandivilVillage, Andheri(East),Mumbai-400072	Four laning of Goa/Karnataka Border to Kundapur section of NH-66 From Km.93.700 to Km. 283.300 Avenue Plantation not done As per - Specification IRC: SP: 21- 2009	<p>Regarding avenue plantation:-</p> <ul style="list-style-type: none"> i. Avenue plantation Is being carried out from ch. 275.000 to ch. 278.000 on RHS in section IV without following the specification ii. Small to medium size ornamental trees need to be planted but they have planted shade bearing trees.
17.	Karnataka	M/s. Feedback Infra Pvt Ltd,	Attur, Bangalore (feedback.legal@feedbackinfra.com)	Upgradation of Bangalore - Hyderabad section of NH-7 (KNT-2)	<p>Regarding encroachments and unauthorized sections</p> <ul style="list-style-type: none"> i. Residential apartments, complexes etc. have come up on both sides of the National Highways, without getting approval of MoRTH
18.	Karnataka	M/s. L.N. Malviya Infra Projects Pvt. Ltd.,	Vaishnavi, Near Sunkalamma Temple, Sai colony, M.P. Prakash Nagar, Hospte -583201	4/6 laning of Hungund- Hospet section of NH-13 from kms 202.000-kms 299.00 in the state of Karnataka	Regarding action plan for raising the avenue plantation as per the green highways project.
19.	Maharashtra	DBL Wardha-Butibori Highways Private Limited,	Kelzar Camp at Km 501, Tehsil Seloo, District Wardha, Pin 442104, Maharashtra. Email: hammaintenance@dilipbuildcon.co.in	4 laning of Wardha- Butibori section of NH-361	<p>Regarding removal of encroachments:</p> <ul style="list-style-type: none"> i. It is therefore requested to remove encroachments along NH & make NH free from all the encroachments.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
20.	Maharashtra	M/s DBL Mahagaon Yavatmal Highways Pvt. Ltd.	Base Camp, Village Harjuna, Ta. & Dist. Yavatmal Email: dblmahagaonyavatmal@gmail.com	4 laning of Wardha- Butibori section of NH-361	Regarding removal of encroachments: i. It is therefore requested to remove encroachments along NH & make NH free from all the encroachments.
21.	Maharashtra	M/s. DBL Yavatmal Wardha Highways Pvt Ltd.,	Base Camp, Village Bhidi, Ta. Deoli, Dist. Wardha. Maharashtra Email: hammaintenance@dilipbuildcon.co.in	4 laning of Wardha- Butibori section of NH-361	Regarding removal of encroachments: i. It is therefore requested to remove encroachments along NH & make NH free from all the encroachments.
22.	Maharashtra	IRB, Talegaon Amravati Tollway Pvt. Ltd.	1 st Floor, Administration Building, Nandgaon Toll Plaza, Near ITC Choupal Sagar, Nandgaonpeth TA & Dist – Amravati -444602 (MS)	Widening of existing 2 lane road to 4/6 dual carriageway from Talegaon- Amravati section of NH-6 in Maharashtra.	Regarding removal of encroachments: i. Encroachment near chainage 114/200 (LHS) of NH-6 in village of Tiwa ii. Require removal of encroachment under the bridge near Mangal Dham colony, new bypass Amravati
23.	Maharashtra	M/s Oriental Nagpur Betul Highway Limited,	Block, Hotel ALOFT, Asset 5B, Aerocity, Hospitality District, IGI Airport, New Delhi South West Delhi DL 110037 IN	4 laning of Nagpur- Saoner section of NH-69 from kms 3.000-kms 59.300 in the state Maharashtra & from kms137.000-kms 257.400 in the State of M.P DBFOT(Annuity) basis.	Regarding removal of encroachments: i. Several temporary/permanent structures/shops/residences are exists on project highways along with the unauthorised advertisements and unauthorised median openings.
24.	Maharashtra	M/s. DBL TuljapurAusa Highways Limited	Plot No-5 Inside Govind Narayan Singh Gate, ChunaBhatti,Kolar Road, Bhopal-462016(MP) (db@dilipbuildcon.co.in)	4- laning of Tuljapur-Ausa section of NH-361 from kms00.000- kms 55.835	Regarding round the clock vigil, protection, reporting and removal of encroachment within RoW of NH-361 in village Tuljpur.

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25.	Maharashtra	M/s.MEP Infrastructure Developers Ltd. Long Jian AUSA-Chakur Road Pvt. Ltd.	A-412, Boomerang, Chandivali Farm Road, Near Chandivali Studio, Andheri (East), Mumbai-400 072	4-laning of AUSA- Chakur section of NH 361 from kms 55.835-kms 114.345 (Design length 58.510kms) under Bharatmala Pariyojna in the state of Maharashtra on Hybrid Annuity mode.	Regarding round the clock vigil, protection, reporting and removal of encroachment within RoW of NH-361.
26.	Maharashtra	M/s Sadbhav. Vidarbha Highways Pvt. Ltd.	Regd. Office: Sadbhav House, Opp. Law Garden Police Chowki Ellisbridge, Ahmedabad-380 006.	4-laning of Waranga-Mahagaon section of NH-361	Regarding round the clock vigil, protection, reporting and removal of encroachment within RoW of NH-361.
27.	Maharashtra	M/s Atlanta Infra Assets Limited, (Formerly Known as Balaji Tollways Limited)	101, Shree Amba Shanti Chambers, Opp. Hotel Leela, Andheri- Kurla Road, Andheri (East) Mumbai- 400059 Tel- 022-29252929, Fax 29252900 Email: mail@atlantainfra.com	Improvement, operation & maintenance including strengthening & widening of existing 2 lane roads to 4 lane dual carriageway from kms 9.200- kms 50.000 section of NH-6 (Nagpur-kondhali) in the state of Maharashtra on BoT basis.	Regarding removal of encroachments near 14-mile service road on NH-6
28.	Maharashtra	M/s Balaji Tollways Limited (Atlanta Infra Assets Limited)	101, Shree Amba Shanti Chambers, Opp. Hotel Leela, Andheri Kurla Road, Andheri (E), Mumbai-400059 E-mail: e-mail@atlantainfra.com	Widening of existing 2 lane carriageway to 4/6 lane divided carriageway configuration for Nagpur- Kondhali section of NH-6 in the state of Maharashtra	Regarding removal of encroachments.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
29.	Maharashtra	M/ s Balaji Toll ways Ltd.	8 th Mile Plot No. 23, New Bharat Nagar Complex, Amravati Road, Near Wad Dhamna, Bus stop, Ordinance Factory 10 th gate, Nagpur	Widening of existing 2 lane carriageway to 4/6 lane divided carriageway configuration for Nagpur- Kondhali section of NH-6 in the state of Maharashtra	<ul style="list-style-type: none"> i. Regarding behind encroachments at Wadi village at Khasra no. 63/1 ii. Hon'ble Bombay high court, bench of Nagpur has passed the order to remove the encroachments on medians of highways and also on its sites (RoW) within a priod of 4 week from 4th August, 2010 iii. Request for removing the encroachments by meat market and bypass at Baragaon
30.	Maharashtra	M/ s Oriental Pathways '(Nagpur) Pvt. Ltd.,	OSE Commercial Block, Hotel ALOFT, Asset 5B, Aerocity, Hospitality District, IGI Airport, New Delhi South West Delhi DL 110037 IN	Widening of existing 2 lane carriageway to 4/6 lane divided carriageway configuration for Nagpur- Kondhali section of NH-6 in the state of Maharashtra	Regarding removal of encroachment on the median of highways and also on its site (RoW) as the same order also passed by Hon'ble Bombay High Court.
31.	Maharashtra	M/s. Atlanta Infra Assets Limited (Balaji Tollway Pvt. Ltd)	Gondhkhairi Toll Plaza, Km.20-NH6, Amravati Road, Village Gondhkhairi, Taluka-Kalmeshwar, Dist. Nagpur, Maharashtra-440023	Widening of existing 2 lane carriageway to 4/6 lane divided carriageway configuration for Nagpur- Kondhali section of NH-6 in the state of Maharashtra	<ul style="list-style-type: none"> 1. Encroachment near NH-6 at Satravari village road. 2. Require police protection for the removal of encroachment
32.	Maharashtra	M/s PSEPL Expressway Pvt.Ltd.	Patas Toll Plaza, Village Patas. Taluk- Daund, District- Pune, Pin- 412219	4- Laning of Pune-Sholapur section of NH-65(old NH-9) in Maharashtra on DBFOT basis.	Encroachment of Shrikant Mandre on NH 65 at Dalaj No.2 and remove the encroachment within RoW

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
33.	Maharashtra	M/s. Ircon Soma Tollways Pvt. Ltd.	C-4, District Centre, Saket, New Delhi 110 017	4/6 laning of Dhule-Pimpalgaon section of NH-3 from Km. 265.00 to Km. 380.00	i. Removal of encroachment opposite to Mohadi crossing, Poonam hotel & at over pass location at Mohadi- Dhule. ii. Directed to remove all encroachments
34.	Maharashtra	M/s. Mumbai Nashik Expressways Pvt. Ltd.	Unit No. 703, 7th Floor, Tower 3, Equinox Business Park, Off KBC, LBS Marg, Mumbai-400 070.	4/6 laning of Vadape-Gonde section of NH-3 from Km. 539.500 to Km. 440.00	Regarding removal of negative COS thereof: i. Discharge the obligation mentioned in the CA by removing all the encroachments at kalyan, Bapgao Junction, Vashind Junction and Parivar Junction, which is not removed yet, after many reminders.
35.	Maharashtra	M/s. Pune Solapur Roadways Development Corporation Limited	IL&FS Financial Centre, Plot C-22, G Block, BandraKurla Complex, Bandra East, Mumbai – 400051.	Four laning of Pune Solapur section of NH-9 from Km. 144+400 to Km. 249+000 on BOT Basis	Regarding encroachments within RoW i. Concessionaire shall maintain a round the clock vigil over the site and shall ensure and procure that no encroachments thereon takes place and in the event of any encroachments and occupation on any part thereof, it is hereby directed to remove the encroachments and sent the compliance report to IE
36.	Maharashtra	M/s. Solapur Tollwys Private Limited	Plot X1 – 2 & 3, Ground Floor, Block – EP, Sector – V, Salt Lake City, Kolkata – 700091.	Four laning of Solapur MAH / KNT border section of NH-9 from Km. 249+000 to Km. 348+000 on BOT Basis	Regarding encroachments within RoW i. Concessionaire shall maintain a round the clock vigil over the site and shall ensure and procure that no encroachments thereon takes place and in the event of any encroachments and occupation on any part thereof, it is hereby directed to remove the

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
					encroachments and sent the compliance report to IE
37.	Maharashtra	M/s. Solapur Yedshi Tollways Private Limited	1101, Hiranandani Knowledge Park, 11th Floor, Technology Street, Hill Side Avenue, Opp. Hiranandani Hospital, Powai, Mumbai – 400076.	Solapur Yedashi section of NH-211 from Km. 0+000 to Km. 100+000 on BOT Basis	Regarding encroachments within RoW i. Concessionaire shall maintain a round the clock vigil over the site and shall ensure and procure that no encroachments thereon takes place and in the event of any encroachments and occupation on any part thereof, it is hereby directed to remove the encroachments and sent the compliance report to IE
38.	Maharashtra	M/s Pune Solapur Expressway Private Limited	TATA Realty and Infrastructure Ltd, Elphinstone Building, 2nd Floor, Veer Nariman Road, Fort, Mumbai - 400 001	4 laning of Pune - Solapur section of NH-9	Regarding encroachments along NH-65 at entrance of industrial area: i. It is the responsibility of the concessionaire to remove all the encroachment within the RoW and he is also fully responsible for any untoward incident/ tragedy/accident on subject highway as per clause. No. 12.2 of CA
39.	Maharashtra	M/s Roadway Solution India Infra Limited	M/s RSIL Plot No.20, S N. 29Dhanjibuoy, Society, Behind Bizzbay, NIBM Road, Pune-411048	Balance work of Khed Ghat realignment (km.46/981 to km.51/400) and Narayangaon Bypass (km.76/300 to km.81/200) (total length- 9.319 km) in Khed –Sinnar section of NH-50 (new – NH-60) On EPC mode	Regarding unauthorized access and encroachment as per provision of Cl. No. 8.5 CA i. AE, M/S SA Infra has advised to protect the site from encroachment and from unauthorized access.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
40.	Maharashtra	M/s Pune Satara Toll Road Private Limited	2nd floor, south wing, Reliance centre, Santacruz (East), Mumbai - 400 055	6 laning of Pune - Stara section of NH-4 in Maharashtra to be executed on BoT(Toll) DBFOT pattern under NHDP phase- V	Regarding illegal construction of NH ROW in Gut No. 7 at kikvi, Tal-Bhor, dist.- Pune i. It is the responsibility of the concessionaire to remove all the encroachment within the RoW and he is also fully responsible for any untoward incident/ tragedy/accident on NH-4 as per clause. No. 12.2 of CA
41.	Maharashtra	M/s Khed Sinnar Expressways Limited	IL&FS Financial Centre, Plot C-22, G Block, BandraKurla Complex, Bandra East, Mumbai – 400051.	4/6 laning of Khed - Sinnar section of NH-50	
42.	Maharashtra	M/s Supreme Panvel Indapur Tollways Pvt. Ltd.	M/s SPITPL Supreme House, Plot No.94/C, Pratap Gad, Opp. IIT Main Gate, Powai, Mumbai - 400 076	4 laning of Panvel-Indapur section in NH-17	i. Non removal of encroachment- reminder- 14 ii. Closing of an unauthorised illegal median- major safety issue- reminder- 8
43.	Madhya Pradesh	M/S Malaxmi Highways Pvt. Ltd.	1. M/S Malaxmi Highway Pvt. Ltd, Site office Km 571-LHS, Near Wainganga River major Bridge, Chhapara, Tehsil Chhapara, District Seoni (M,P.) 2. M/S Malaxmi Highway Pvt Ltd, Meenakshi House, Banjara Hills, 119, Road No 10, Jubilee Hills, Hyderabad-500034 (A.P.)	Design, Construction, Development, Finance, Operation and Maintenance of 4-Lanning of Km- 547.400 to Km 596.750 on NH-7(Lakhnadon-Seoni Section) in the State of Madhya Pradesh Under NHDP Phase II on BOT(annuity) basis Contract Package No. NS-1/BOT/MP-2. Rehabilitation and Up-gradation to two lane with paved shouldersw of Multai-	

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
				Chhindwara-Seoni Section of NH-347 and Narsinghpur-Amarwara-Saoner Section of NH-547 in MP & MH including construction and maintenance of Ring Road and connecting roads of Chhindwara Town in Madhya Pradesh.	
44.	Madhya Pradesh	M/S Nagpur Seoni Expressway Ltd.	Site Office Address 1- M/S Sadbhav Engineering Ltd. Village Nandoura, Post Gopalganj, Tehsil & Dist. Seoni (M.P.) 2. Sadbhav House Opp. Law Garden Police ChoukiEllisbridege, Ahmedabad – 380006		
45.	Madhya Pradesh	M/s. Agra-Gwalior Pathways Pvt. Ltd.	76, Mall Road Mhow, Distt. Indore (MP)	Operation & Maintenance of Agra - Gwalior section from Km 8.00 to Km 103.00 (Length 95.00 KM) in the State of Madhya Pradesh.	
46.	Madhya Pradesh	M/s Gwalior-Bypass Project Ltd.	C-56/41, Sector-62, Noida (U.P.) - 201303		
47.	Madhya Pradesh	M/s IRCON International Ltd.	C-4, District Cener, Saket, New Delhi-110017	Four laning of Shivpuri to Guna from Km. 236.00 to km 332.100 (Package-1) in the State of Madhya Pradesh.	

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
48.	Madhya Pradesh	M/s. Jalpadevi Tollways Ltd.	M/s. Jalpa Devi Tollways Ltd., Plot No. 5, Inside Govind Nagar, Naryan Singh Gate, Chuna Bhatti, Kolar Road, Bhopal-462016 (M.P.) E-mail: db@dilipbuildcon.co.in Phone: 0755-4029999	Operation & Maintenance of 4 laning of Guna -Biaora section of NH-3 from km. 332.100 to km 426.100 of NH-3 in the State of Madhya Pradesh.	
49.	Madhya Pradesh	M/s Larsen & Toubro Limited (RKJL Project)	Rewa-Katni-Jabalpur-Lakhnadon Road Project, 1st Floor, Radhika Building. Plot No. 133, JDA Scheme No.14, GhadiChowk, Vijay Nager, Jabalpur, Distt - Jabalpur,(MP)-482002 Email: Intrkjlrp@gmail.com & jjd@Intecc.com	Four laning of Rewa-katni-Jabalpur Section on NH-7 from Km. 397.000 to 465.500 (Package-IV) in the State of Madhya Pradesh.	
50.	Madhya Pradesh	M/s. Indore- Dewas Tollways Ltd.	Administrative Office, Toll Plaza 'A', Village :- Mangliya Indore	Indore Dewas Section of NH-3	Require action taken report on encroachment on National Highways in your stretch.
51.	Madhya Pradesh	M/s Khalghat Sendhwa Tollways Pvt. Ltd.	Village: Jamli, Sendhwa (Tehsil), Barwani (Distt.)	Khalghat-MP/Mah. Border section of NH-3	Require action taken report on encroachment on National Highways in your stretch.
52.	Madhya Pradesh	IVRCL Indore- Gujrat Tollways Ltd.,	252A, Mahalaxmi Nagar, OppAyyppa Temple, near Bombay Hospital Indore	Indore-Guj/MP Border section of NH-59	Require action taken report on encroachment on National Highways in your stretch.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
53.	Madhya Pradesh	Oriental Biaora-Dewas Highway Pvt. Ltd.	#21, Malcha Road, New Delhi	Biaora-Dewas Section of National Highway	Require action taken report on encroachment on National Highways in your stretch.
54.	Madhya Pradesh	DPJ-DRA Tollways Pvt. Ltd.	Head Office :- L-8, Himalaya Accord. Appartments, Opp. Law College, Amravati Road, Nagpur - 440010 Site Office :- Bypass Road, Narsinghpur	Operation and Maintenance of Lalitpur-Sagar-Lakhnadon from Km. 99.005 to Km.415.089 Section of NH-26 on OMT Basis in the State of Uttar Pradesh & Madhya Pradesh {Package no.- 14 (NS)}	
55.	Madhya Pradesh	M/s. Ircon Shivpuri-Guna Tollway Limited.	Village- Bamour, Post & Tehsil-Badarwas District Shivpuri (M.P.) E-mail: ircon.3017@ircon.org	1. Shivpuri to Guna from km 236.00- km 332.100 2. Guna to Biaora from km 332.100- km426.100 of NH-3	Require immediate removal of encroachments and illegal access on NH corridor.
56.	Madhya Pradesh	M/s. Aarvee Associates Architects Engineers & Consultant Pvt. Ltd.,	1.8-2-5, Ravula Residency, Srinagar Cly, Main Road, Hyderabad-82, Hyderabad, Telangana, India. 2.B-64, sisodiya colony, back side of BSNL office, Guna, 473001, MP	1. Shivpuri to Guna from km 236.00- km 332.100 2. Guna to Biaora from km 332.100- km426.100 of NH-3	Require immediate removal of encroachments and illegal access on NH corridor.
57.	Madhya Pradesh	M/s. Guna infrastructure Ltd.	"Vidyadeep" 15/3, Manoramaganj, Indore - 452001 (M.P)	Construction and operation of 2 lane road from km 319.700- km 332.100 of NH 3, Guna-Bypass section in MP	Require immediate removal of encroachments and illegal access on NH corridor.
58.	Madhya Pradesh	M/s Theme Engineering Services Pvt. Ltd.,	55, Priyadarshini Colony, Near Balaji Shop, T.V. Tower Road, Distt. -Shivpuri- 473551 MP	Construction and operation of 2 lane road from km 319.700- km 332.100 of NH 3, Guna-Bypass section in MP	Require immediate removal of encroachments and illegal access on NH corridor.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
59.	Madhya Pradesh	Panchavati Hotel and restaurants	Gram – Ruthiya, tehsil/zila- Guna, MP	NH-46, design chainage 109+030 RHS, Gram – Ruthiya, tehsil/zila- Guna, MP	Unauthorised use of Row by the Hotel without permission of NHAI
60.	Madhya Pradesh	M/s Essel Pvt. Ltd.	Alankar Complex, 1st Floor, Above ICICI Bank, Zone-11, MP Nagar, Bhopal, M.P.	O&M for 4 laning of Guna- Biaora section of NH-3 from kms 332.100- kms 426.100 in M.P.	An unauthorized median opening is constructed by the retail outlet owner in the 12-meter-wide depressed median at design chainage kms 147.150 (project chainage kms272.580) village- Mohikhejda, Tehsil- Chachora, Dist-Guna section of NH-46 (Old NH-3)
61.	Odisha	CMEC Consulting Engineer Pvt. Ltd.	C/O- Dr. Raghunath Padhi, Plot No. 2732, Mouza Baghurai, At- Bonth Road, PO- Madhab Nagar, Dist- Bhadrak, Odisha- 756181	Chandikhole- Balasore section of NH-16 (Old NH-5)	Repair of potholes and closing of unauthorised median openings on the Chandikhole- Balasore section of NH-16 (Old NH-5)
62.	Odisha	CMEC Consulting Engineer Pvt. Ltd.	Plot No. 551/2417, Samantarapur Chhak, Old Town, Bhubaneswar-751002	Consultancy service for short term Improvement and Routine Maintenance of Balasore- Chandikhole from kms 80.994- kms 218.135 on NH- 5 in the state of Odisha	Regarding removal of encroachment and illegal access on national highway corridor: It is requested to take necessary action for removal of illegal access of Dhabas, Shops, Buildings, and Restaurants along with illegal hoardings and advertisements within National Highway ROW and submit the report to this office for taking further necessary action.
63.	Odisha	M/s. DBL Chandikhole Bhadarak Highways Pvt.Ltd.	Village- Neulpur, Behind TVS Suzuki Showroom, Dharamasala, Jajpur, 755024, Odisha	Rehabilitation and upgradation to 6-laning of Chandikhole- Bhadarak section of NH-5(New NH-16)	Regarding eviction of encroachment along the ROW of NH-5

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
64.	Odisha	M/s. Shree Jagannath Expressway Pvt. Ltd.	Plot No.- 593, Pahal, NH-16, Near HPCL, Petrol Pump, Bhubaneswar-754001	Independent engineer service during O&M period for the project of 6-laning of Chandikhole-Jagatpur-Bhubaneswar section of NH-16 FROM KMS 413.000-418.000 AND KMS 0.000 km. 62.000 as BOT (Toll) on DBFOT Pattern under NHDP-Phase-V in the state of Odisha	i. Regarding Casualty Replacement of Median Plantation- Joint site Inspection ii. Regarding Median Plantation/Landscaping at Entry/ Exit Ramps and Avenue Plantation iii.Regarding encroachment drive
65.	Odisha	M/ s MSV International Inc. in association with HighBrid Infra India Consultants Pvt. Ltd	Plot No.- 3-B/847, CDA,Sector-10, Cuttuck-753014	Independent engineer service during O&M period for the project of 6-laning of Chandikhole-Jagatpur-Bhubaneswar section of NH-16 FROM KMS 413.000-418.000 AND KMS 0.000 km. 62.000 as BOT (Toll) on DBFOT Pattern under NHDP-Phase-V in the state of Odisha	i. Regarding encroachment drive
66.	Odisha	M/s Sai Maa Tarini Tollways Ltd.	At Mining Road, Near Gaytri Mandir, Jagganathpur,PO-Keonjargarh, Keaonjhar-758001	4-laning of Panikoili-Rimuli section of NH-215	Base on the environment clearance dt. 16.05.2007, the concessionaire vide letter no. 590 dt. 26.08.2015 has undertaken to take up the plantation thrice the number of non-forest trees to be felled. Hence it is requested to submit all the details of Avenue Plantation raised along the roadside of NH-215 project chainage wise in order to verify the above.
67.	Odisha	M/s Binjabahal to Teleibani section (km 414+000 to km 491+710) of	Unit No. 2, AT/P.O.: Sanabaliposhi, Near Petrol Pump, Purungarh, Dist- Deogarh	Rehabilitation & Upgradation to four-laning of Binjabahal toTeleibani Section of NH-6 from km. 414.982 to km 493.300 in the state of Odisha	Regarding Observations on ongoing median plantation work at site. (Enclosed).

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
		NH-6(New NH-49) Highway Pvt Ltd.			
68.	Odisha	M/s Bloom Companies LLC, USA in Association with Credible Management & Consultants Pvt. Ltd.	1105 B&C, Well Done Tech park, Sector-48, Sohna Road, Gurgaon, Haryana	All National highways under the State of Odisha	<p>Regarding of removal unauthorised advertisement hoarding, illegal encroachment on National Highways and unauthorised retail outlet.</p> <ul style="list-style-type: none"> In this regard, it is requested to inspect the site under your jurisdiction and if there are any unauthorised hoarding within NH ROW, illegal encroachments as well as unauthorised access/cuts and unauthorised retail outlet exist on national Highways, necessary action may be taken to remove the same immediately. A status report in this regard may also be submitted to this office for onward submission to RO-Odisha.
69.	Odisha	M/s Ashoka Sambalpur Bargarh Tollway Ltd.	Office of M/s Ashoka Sambalpur Bargarh Tollway Ltd, Ashoka Nagar, Ashoka Marg, Vadala Nashik	All National highways under the State of Odisha	<p>Regarding of removal unauthorised advertisement hoarding, illegal encroachment on National Highways and unauthorised retail outlet.</p> <ul style="list-style-type: none"> In this regard, it is requested to inspect the site under your jurisdiction and if there are any unauthorised hoarding within NH

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
					ROW, illegal encroachments as well as unauthorised access/cuts and unauthorised retail outlet exist on national Highways, necessary action may be taken to remove the same immediately. A status report in this regard may also be submitted to this office for onward submission to RO-Odisha.
70.	Odisha	M/s Gayatri projects Ltd.	Plot No. 169/1898, Satya Sai Viha, putibandh, Sambalpur, Odisha-768005	All National highways under the State of Odisha	Regarding of removal unauthorised advertisement hoarding, illegal encroachment on National Highways and unauthorised retail outlet. <ul style="list-style-type: none"> In this regard, it is requested to inspect the site under your jurisdiction and if there are any unauthorised hoarding within NH ROW, illegal encroachments as well as unauthorised access/cuts and unauthorised retail outlet exist on national Highways, necessary action may be taken to remove the same immediately. A status report in this regard may also be submitted to this office for onward submission to RO-Odisha.
71.	Odisha	Teleibani-Sambalpur Road Project, M/s Punj Llyod Ltd.	17-18, Nehru Place, New Delhi-110019	All National highways under the State of Odisha	Regarding of removal unauthorised advertisement hoarding, illegal encroachment on National Highways and unauthorised retail outlet.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
					<ul style="list-style-type: none"> In this regard, it is requested to inspect the site under your jurisdiction and if there are any unauthorised hoarding within NH ROW, illegal encroachments as well as unauthorised access/cuts and unauthorised retail outlet exist on national Highways, necessary action may be taken to remove the same immediately. A status report in this regard may also be submitted to this office for onward submission to RO-Odisha.
72.	Odisha	To, Sh. B.V.U. Bhaskar, General Manager and Authorized Representative, M/s Gayatri PTPS (JV)	Plot no. 169/1898, Satya Sai Vihar, Putibandh, Sambalpur, Odisha-768005	Rehabilitation and upgradation to 4-laning of Angul-Sambalpur section of NH-42 in the state of Odisha	Regarding unauthorised encroachment towards possession of land under CALA, Sambalpur.
73.	Punjab/Haryana	West Haryana Highways Projects Pvt. Ltd.	C 56/41, Sector 62, Noida UP- 201303	Delhi/Haryana Border to Rohtak	
74.	Punjab/Haryana	Rohtak Panipat Tollway Pvt. Ltd.	Sadbhav House, Opposite Law Garden Police Chowki, Ellisbridge, Ahemdabad - 380006	Rohtak to Panipat	

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
75.	Punjab/Haryana	Rohtak Hisar Tollway Pvt. Ltd.	Sadbhav House, Opposite Law Garden Police Chowki, Ellisbridge, Ahemdabad - 380006	4 laning of Rohtak to Hisar section of NH-10	Regarding site inspection of project highways, work need to be done in the following area i. Median plantation ii. Illegal median cuts iii. Remove establishment and roadside establishment etc.
76.	Punjab/Haryana	Kurukshetra Expressway Pvt. Ltd.	Village - GangaichaJat, Post - Mastapur, Tehsil & District - Rewari, Haryana, 123401	Rohtak to Bawal	
77.	Punjab/Haryana	Rohtak Jind VIL Pvt. Ltd.	B-5/21, Vishal Khand, Gomti Nagar, Lucknow, UP-226010	Rohtak to Jind	
78.	Punjab/Haryana	M/s Rohtak-Hisar Tollway Pvt. Ltd.,	Sadbhav House, Opposite Law Garden Police Chowki, Ellisbridge, Ahemdabad - 380006	4 laning of Rohtak to Hisar section of NH-10	Regarding site inspection of project highways, work need to be done in the following area i. Median plantation ii. Illegal median cuts iii. Remove establishment and roadside establishment etc.
79.	Punjab/Haryana	M/s. Rohtak-Hisar Tollway Pvt. Ltd.,	Sadbhav House, Opposite Law Garden Police Chowki, Ellisbridge, Ahemdabad - 380006	4 laning of Rohtak to Hisar section of NH-10	Regarding site inspection of project highways, work need to be done in the following area i. Median plantation ii. Illegal median cuts iii. Remove establishment and roadside establishment etc.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
80.	Punjab/Haryana	M/s Ashoka Kharar Ludhiana Road Limited	6D, Sunny Enclave, Gate-No.2 Kharar, Mohali (PB.)	4-6 laning of Kharar- Ludhiana section of NH-95, Samraha Chowk, Ludhiana in the state of Punjab	During concession period, concessionaire was obligated to remove any kinds of encroachments thereof and protect the site but they are failing in his obligations.
81.	Punjab/Haryana	M/s BSC C&C Kurali Toll Road Ltd. Toll Plaza,	Behrampur Roopnagar (Punjab) Pin-140001	4 laning of kurli- kirtarpur section of NH-21	Regarding closing/illegal/unauthorised median cuts and encroachments on the project highways.
82.	Punjab/Haryana	M/s MSV International Inc. In association with M/s PK Engineers Pvt. Ltd.	H.N. 280, Giani Zail Singh Nagar Ropar, Punjab (140001)	4 laning of kurli- kirtarpur section of NH-21	Regarding closing/illegal/unauthorised median cuts and encroachments on the project highways
83.	Punjab/Haryana	M/s LBG Inc	63-Lal Bagh, Street No.4 Back Side M.B.D Mall Ludhiana-142021	4- laning of Ludhiyana- Talwadi section of Nh-95 in the state of Punjab	Closing of unauthorised median cuts on the national highways in the state of Punjab
84.	Punjab/Haryana	M/s. GMR Ambala-Chd Expressway Pvt. Ltd. Toll Plaza,	GMR Ambala-Chd Expressway Pvt. Ltd. Toll Plaza, Ambala Chandigarh Expy, GholuMajra, Punjab 140506	On every National Highways projects currently running in the state of Punjab	Regarding removal from NHs-NHAI directed to take necessary actions to remove encroachments and unauthorised parking on NH and unauthorised restaurant facilities provided by private parties with unauthorised access at NHs.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
85.	Punjab/Haryana	M/s BSC C&C, Kurali Road Toll Pvt. Ltd. Toll Plaza, Behrampur,	PLOT NO. 70, SECTOR-32 GURGAON Gurgaon HR 122001 IN	On every National Highways projects currently running in the state of Punjab	Regarding removal from NHs-NHAI directed to take necessary actions to remove encroachments and unauthorised parking on NH and unauthorised restaurant facilities provided by private parties with unauthorised access at NHs.
86.	Punjab/Haryana	M/s MGCPL-ATEPL-Joint Venture,	M.G. House, #1721, Sector-4, Panchkula, Haryana	On every National Highways projects currently running in the state of Punjab	Regarding removal from NHs-NHAI directed to take necessary actions to remove encroachments and unauthorised parking on NH and unauthorised restaurant facilities provided by private parties with unauthorised access at NHs.
87.	Punjab/Haryana	M/s Larsen & Toubro Ltd.,	House No. 1239, Sunny Enclave Sec.-125, Mundi Kharar-140301 Punjab	On every National Highways projects currently running in the state of Punjab	Regarding removal from NHs-NHAI directed to take necessary actions to remove encroachments and unauthorised parking on NH and unauthorised restaurant facilities provided by private parties with unauthorised access at NHs.
88.	Punjab/Haryana	M/s Essel Pvt. Ltd.	Plot no. 3, Street no. 1, Bhai Dayu Singh Nagar, Barewal Road, Ludhiyana, Punjab	4-laning of Ludhiana- Talwadi section of NH-95 from kms 92.00- kms 170.000 in the state of Punjab.	Regarding closing of unauthorized median cut: In spite of repeated reminder the unauthorized median cut has not been closed yet. These unauthorized median cuts have become a Centre point of an accident
89.	Tamil Nadu	Sri Ramajayam Agency	Deva, 9443542181, Reddikupam Road Vikravandi, Villupuram District.	Pappanappattu Village KM 156+500 RHS Main carriageway of National Highways No. 45	Notice for removal of unauthorised occupation: Hereby required to remove/vacate unauthorised occupation (established illegal access, situated at Pappanappattu Village KM 156+500 RHS

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
					Main carriageway of National Highways No. 45) within 15 from the date on which this notice has served.
90.	Tamil Nadu	Sri Samsudeen Mob: 9943421037	No: 15 Highway Mega City, Adjacent to Vikravandi Toll Plaza, Vikravandi, Villupuram District.	Panappakkam Village KM 150+400 LHS Service road Adjacent to Vikravandi Toll Plaza, of NH-45, 4-lane road.	Notice for removal of unauthorised occupation: Hereby required to remove/vacate unauthorised occupation (established illegal access, situated at Panappakkam Village KM 150+400 LHS Service road Adjacent to Vikravandi Toll Plaza, of NH-45) within 15 from the date on which this notice has served.
91.	Tamil Nadu	Ramaswamy S/O Chinnaswamy	Cendur, Villupuram District, Mob:9443341355	At KM 137+850 RHS Service Road of NH-45, 4-lane road.	Notice for removal of unauthorised occupation: Hereby required to remove/vacate unauthorised occupation (House Sheet in NHAI ROW KM 137+850 RHS service road) within 15 from the date on which this notice has served.
92.	Tamil Nadu	Balakrishna S/O Mannangatti	Cendur, Villupuram District, Mob:9750130108	At KM 137+770 RHS service Road of NH-45, 4-lane road.	Notice for removal of unauthorised occupation: Hereby required to remove/vacate unauthorised occupation (Bunk Stall Sheet in NHAI ROW KM 137+770 RHS service road) within 15 from the date on which this notice has served.
93.	Tamil Nadu	Smt. Dhanalakshmi W/O Ramachandran	Cendur, Villupuram District, Mob:9629207963	At KM 137+900 RHS service Road of NH-45, 4-lane road.	Notice for removal of unauthorised occupation: Hereby required to remove/vacate unauthorised occupation (Dhanalakshmi Hotel Sheet in NHAI ROW KM 137+900 RHS service road) within 15 from the date on which this notice has served.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
94.	Tamil Nadu	To, Babu S/O Kumaraswamy	Cendur,Villupuram Distrct, Mob:9976948970	At KM 137+880 RHS service Road of NH-45, 4-lane road.	Hereby required to remove/vacate unauthorised occupation (House Sheet in NHAI ROW KM 137+880 RHS service road) within 15 from the date on which this notice has served.
95.	Tamil Nadu	M/s. HK Toll Road Pvt. Ltd, KM 87+500, NH- 7, Krishnagiri Toll Plaza, Kothapeta Village, Krishnagiri- 635001	KM 87+500, NH-7, Krishnagiri Toll Plaza, Kothapeta Village, Krishnagiri-635001	NHAI- PIU, Krishnagiri- Six laning of Hosur to Krishnagiri Section of NH-7 from Km. 33/130 to km.93/000 in the state of Tamil Nadu under NHDP Phase V on BOT (Toll) basis under DBFOT pattern	Regarding removal of encroachments and hoardings etc. RoW all along the the Project Highway: It is requested to take necessary action as per CA and to submit Action Report Taken at the earliest for taking further necessary action.
96.	Tamil Nadu	M/s. L.N Malvia Infra Projects Pvt Ltd.	The Team Leader, M/s. L.N Malvia Infra Projects Pvt Ltd, Tindivanam- 604001	PIU Kancheepuram- Tambaram to Tindivanam section of NH-45	Regarding request to construct bus shelter in Potheri Bus Stop and to remove encroachment: In this regard IE is requested to inspect site and furnish a detailed report to this office at the earliest for taking further action.
97.	Tamil Nadu	M/s. GMR Tambaram – Tindivanam Expressways Pvt. Ltd	M/s. GMR Tambaram –Tindivanam Expressways Pvt. Ltd. Chengalpattu	PIU Kancheepuram- Tambaram to Tindivanam section of NH-45	Regarding drive against encroachment and unauthorised parking

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
98.	Tamil Nadu	M/s. IVRCL Chengapalli Tollways Ltd.	M/s. IVRCL Chengapalli Tollways Ltd. Kaniyur Toll Plaza, Cpibatore	NHAI-PIU-Coimbatore six-laning from km 102.035 to km 144.680 on the Chengapalli to start of Coimbatore bypass to TN/Kerala Border section of NH-47 (New No. NH-544) in the state of Tamil Nadu	Regarding NH stretches for plantation in 2019 monsoon: In the above reference it is requested to furnish the land available details for plantation in the annexure- 2 for preparedness for plantation in the monsoon season- 2019
99.	Tamil Nadu	M/s. Theme Engineering Service Pvt Ltd	Plot No. 110, Ground Floor, Samaypuram Main Road, Karambakkam, Porur, Chennai-600116	NHAI, PIU, Chennai- Operation and Maintenance of Chennai Bypass Section From km 0.000- km. 32.600 in the state of TN	Regarding Debushing, removal of Prosopis, debris along Planting site
100.	Tamil Nadu	M/s. SPL Infrastructure Pvt. Ltd.	15, Kastur Rangan Road, Alwarpet Chennai- 60018	NHAI, Piu Chennai- Six laning of Chennai-Tada Section of NH-5 from KM 11/0 to KM 54/4 in the state TN	Regarding to start the plantation work in the project stretch of Chennai- Tada section of NH-5
101.	Tamil Nadu	M/s. HK Toll Plaza,	Kothapeta Village, Krishnagiri- 635001	NHAI-PIU, Krishnagiri- Siz laning of Hosur to krishnagiri section of NH-7 from Km 33/130 to Km 93/000 in the state of Tamil Nadu	Regarding removal of encroachments and hoardings etc. from RoW all along the Project Highway
102.	Tamil Nadu	M/s. TK Toll Road Pvt. Ltd.	No.465 A, First Floor, kannadasan Salai, Anna Nagar, Thennur , Trichy- 620017	NHAI, PIU-Karur- 2/4 laning of Trichy to Karur section of NH-67 from KM 135/800 to KM 218/028 in the state of TN	Regarding observation made during the inspection on 09.04.2019- Dead/ Missing Median Plants- Re-Plantation- Compliance report called for.
103.	Tamil Nadu	Mr. Rajagopal, Highways Contractor	97,Raja Rajeswari Nagar, N.G.O 'B' Colony, Ttirunelveli- 627007	NHAI-PIU-TUTICORIN- Four laning of Tutucorin- Tirunelveli Section from km 0/000- km 47/250 of NH 7A (New NH 138) in the state of Tamil Nadu	Regarding Removal of Unauthorised Encroachments at Km. 45+900 (RHS): In this regard you are requested to take necessary action and send the compliance report

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
104.	Tamil Nadu	Bloom Companies LLC	Plot No. 153, No. 375, Teachers Colony, 3 rd Main Road, Ariyakulam, Near TMB, Palayamkottai, Tirunelveli-627011	NHAI-PIU-Tuticorin- Four laning of Tuticorin to Tirunelveli section from Km.0/000 to Km.47/250 of NH-7A (Old NH-138) in the State of Tamil Nadu	Regarding removal of encroachments: The letter received from Shri. Mari, Tharmal Nagar, Thoothukodi regarding removal encroachment. In this regard you are requested to take necessary action and send the report.
105.	Tamil Nadu	M/s. Trichy Thanjavur Expressway Ltd.	Valavanthankotai Toll Plaza, Valavanthankotai, Trichy Main Road, Trichy-620015	NHAI-PIU-Thanjavur- Four laning of Thanjavur- Trichy section of NH67 from Thanjavur Km 80/000 to Palpannai Km 136.490	Regarding eviction of encroachments: <ul style="list-style-type: none"> In this regard, it is requested to report the details of encroachments and present status of eviction carried out if any. Regarding removal of unwarranted stores in front of company gate and compound wall: <ul style="list-style-type: none"> In this respect, it is requested to take action to inspect the site and send compliance report at the earliest.
106.	Tamil Nadu	M/s. MSV International INC	Plot No. 290, Cauvery Nagar, Co Abishekapuram, Pirattiyur West Trichy-620009	NHAI-PIU-Trichy- four laning of Thanjavur- Trichy Section of NH-67	Regarding eviction of encroachments in the road stretch – Agitation against M/s. TTEL, Tiruchy Peace Talk conducted by the Tehsildar
107.	Tamil Nadu	Theme Engineering Service Ltd.	131/1a, 1b, Arunchunai Nagar, Avaniyapuram, Madurai-625012	NHAI-PIU-TUTICORIN- Four laning of Madurai- Tuticorin section from Km. 138/800 to Km.266/865 of NH-45B (New NH-38) in the state of Tamil Nadu	Regarding encroachment on Feeding Channel to the Tank-Site Inspection
108.	Uttar Pradesh	M/s Etawah-Chakeri Highway Pvt. Ltd	OSE Commercial Block, Hotel ALOFT, Asset 5B, Aerocity, Hospitality District, IGI Airport, New Delhi South West Delhi DL 110037 IN.	Etawah - Chakeri of NH-2	

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
109.	Uttar Pradesh	M/s PNC Aligarh Highways Pvt. Ltd.	Cabin No.-5, NBCC Plaza, Tower-II 4 th Floor, PushpVihar, Sector- V, Saket, New Delhi-110017	Kanpur- Kabarai section of NH-86	
110.	Uttar Pradesh	M/s OB Infrastructure Ltd	M/s OB Infrastructure Ltd., Nagarjun Hills, Punjagutta, Hyderabad-500082, Andhra Pradesh	Kanpur- Bhognipur section	
111.	Uttar Pradesh	M/s Freedom Point Expressway Pvt. Ltd	B-9 VibhutiKhandGomti Nagar Lucknow Lucknow UP 226010 (kusumgupta@apcoinfra.com)	Meerut- Bulandshahr of NH-235	
112.	Uttar Pradesh	M/s Krishna Construction Company Pvt ltd.	E-92GREATER KAILASH - I NEW DELHI DL 110048 IN (kccpvtltd@gmail.com)	Meerut- Muzaffarnagar section of NH-58 from Km 52.00 to Km 130.560	
113.	Uttar Pradesh	M/s IRB Infra Pvt. Ltd.	IRB Infrastructure Developers Ltd. Office No. 11th Floor / 1101, Hiranandani Knowledge Park, Technology Street, Hill Side Avenue, Opp. Hiranandani Hospital, Powai, Mumbai – 400076	Garmukteshwar- Moradabad section of NH-24 from Km 50.00 to 93.00	
114.	Uttar Pradesh	M/s IRB Infra Pvt. Ltd.	IRB Infrastructure Developers Ltd. Office No. 11th Floor / 1101, Hiranandani Knowledge Park, Technology Street, Hill Side Avenue, Opp.	Garmukteshwar- Moradabad section of NH-24 from Km 93.00 to 143.00	

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
			Hiranandani Hospital, Powai, Mumbai – 400076		
115.	Uttar Pradesh	M/s ApcoInfratech Pvt Ltd	Head Office:- APCO House, B-9, VibhutiKhand, Lucknow-226010, Phone no.+91-522-4036111,2720520, Fax: +91-522-4036100, E-Mail: admin@apcoinfra.com, Website : www.apcoinfra.com	Varanasi bypass (Ring Road, Phase-I) from Harhua (Km 0.000) to Sandaha (Km 16.550)	
116.	West Bengal	M/s Ashoka Dhankuni Kharagpur Tollway Limited	NH-06, Prasastha/Ankurhati Mouza, PS - Domjur, PO-Prasatha, Dist-Howrah - 711402	1.Six-laning of Dhankuni-Kharagpur Section of NH-6 from Km. 17.600 to Km. 129.00 in the state of West Bengal to be executed as BOT (Toll) project on DBFOT pattern under NHDP Phase V 2.O&M for Kolaghat-Haldia	Regarding median and avenue plantation i. Median and avenue plantation drive has to be taken up immediately ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.
117.	West Bengal	M/s Dilip Buildcon Limited	Vill-Balibhisa, PO-Dudkundi, Dist-Jhargram, West Bengal - 721513	Four-Laning of Chichira-Kharagpur Section of NH-6 from Km. 185.150 to Km. 134.400 including rehabilitation of existing 4-lane from Km 134.400 to Km 129.60 in the State of West Bengal under NHDP Phase – III on EPC mode.	Regarding median and avenue plantation i. Median and avenue plantation drive has to be taken up immediately ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.
118.	West Bengal	M/s Farakka Raiganj	18 Miles, Village-Purban, P.S.- Baishnavnagar, Malda - 732215 (West Bengal)	Four Laning of Farakka - Raiganj Section of NH-34 from Km 295.000 to Km 398.000 in the State of West Bengal on	Regarding avenue plantation work:

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
		Highways Limited		Design, Build, Finance, Operate and Transfer (The "DBFOT") Toll Basis under NHDP Phase III	<p>i. median plantation are being carried out by the concessionaire but no avenue plantation are being carried out by concessionaire</p> <p>ii. it is therefore requested to start the avenue plantation work within 7 days from issuance of this letter failing which the authority will be bound to get avenue plantation work done through 3rd party agency at the cost of concessionaire</p>
119.	West Bengal	M/s Baharampore Farakka Highways Limited	Vill. - Shibpur, PO-Rainda, P.S.- Nabagram, Dist-Murshidabad - 742187 (West Bengal)		<p>Regarding median and avenue plantation</p> <p>i. Median and avenue plantation drive has to be taken up immediately</p> <p>ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.</p>
120.	West Bengal	M/s Eagledeep Kolaghat Haldia OMT Project Pvt. Ltd.	B. K. No.758 No-16, Plot No. 59 Nr. Chopda Court, Ulhasnagar. 3 THANE Thane MH 421003 (kolaghathaldia@gmail.com)	O&M of Kolaghat-Haldia Km. 0+000 to Km. 52.080 including the incomplete section of ROB cum Flyover from km 52.080 to km 53.472 at the end of NH-41 on OMT basis in the state of West-Bengal	<p>Regarding median and avenue plantation</p> <p>i. Median and avenue plantation drive has to be taken up immediately</p> <p>ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.</p>
121.	West Bengal	M/s L&T Infrastructure	Road, Kalina, Santacruz (East),Mumbai - 400098, Maharashtra, India	Rehabilitation and Up-gradation to Four laning of NH-31D from Km. 0.000 to	Regarding median and avenue plantation

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
				Km. 83.785 (Pckage - I) Ghoshpukur - Salsalabari section in the state of West Bengal	<ul style="list-style-type: none"> i. Median and avenue plantation drive has to be taken up immediately ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.
122.	West Bengal	M/s Ashoka Buildcon Limited	402/403 plot 5, Sector 12 Dwarka, Dwarka, Delhi, 110075	Development of 4-lane-Islampur Bypass of 10.31 Km length form km 0.000(Ex. Ch. Km 498.500) to km 10.310 (Ex CH. Km 506.950) on NH-31 in the state of West Bengal under NHDP Phase-II on Engineering Procurement and Construction (EPC) Mode	<p>Regarding median and avenue plantation</p> <ul style="list-style-type: none"> i. Median and avenue plantation drive has to be taken up immediately ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.
123.	West Bengal	M/s Simplex Infrastructure Ltd.	Simplex House' 27, Shakespeare Sarani, Kolkata – 700 017 Tel: (91 33) 23011600 Fax: (91 33) 2283 5966 / 65 /64 Email: simplexkolkata@simplexinfra.com	Rehabilitation and up-gradation to Four laning of NH-31D from km 113.200 to km 154.854 (Pkg-IIA) Ghoshpukur-Salsalabari Section in the State of West Bengal on EPC Basis	<p>Regarding median and avenue plantation</p> <ul style="list-style-type: none"> i. Median and avenue plantation drive has to be taken up immediately ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.
124.	West Bengal	M/s Barwa Adda Expressway limited	C/O IL&FS Transportation Networks Limited, The IL&FS Financial Centre 8th Floor, Plot C- 22, G- Block, Bandra-Kurla Complex, Bandra East, Mumbai-400051.	6-laning of Barwa-Adda-Panagarh Section of NH-2 from Km. 398.240 to Km.521.120 including Panagarh Bypass in the states of Jharkhand and West	<p>Regarding commencement of avenue plantation</p> <ul style="list-style-type: none"> i. Meeting held in the chamber of undersigned on 9/06/2020 regarding immediate implementation of avenue plantation along

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
				Bengal under NHDP Phase V on Toll on DBFOT Pattern	subject stretch is to be commenced at site as promised
125.	West Bengal	M/s SEW Krishnagar Baharampore Highways Limited	6-3-871, Snehalata Complex,Greenlands Road,Begumpet Hyderabad Hyderabad Tg 500016 In	Four laining of Krishnagar-Baharampore section of NH-34 from Km. 115.00 to KM. 193.000 in the state of West Bengal under NHDP phase III on DBFOT(Annuity) basis (Package No. NHDP/III/BOT/WB/02)	Regarding median and avenue plantation i. You are requested to take necessary actions and expedite the plantation work in median as well as avenue within 7 days and submit the status report on daily basis verified by IE to this office. If it is not done within 7 days, NHAI will carry out the work through difference agency at the risk and cost of concessionaire as per CA.
126.	West Bengal	URS Scott. Wilson India Pvt. Ltd. in Association With Rodic. Consultants Pvt. Ltd.,	A-26/4, Mathura Rd, Block B, Mohan Cooperative Industrial Estate, Saidabad, New Delhi, Delhi 110044 & Jai Singh Marg, Police Colony, Connaught Place, New Delhi, Delhi 110001	<ol style="list-style-type: none"> 4 laning of Barhampore- Farakka section NH- 34, pkg-3 4 laning of Barhampore- Farakka section of NH- 34, pkg-4 	Hon'ble chairman discusses the compliance of action points for plantation saturation plan 2020 to achieve 100% saturation of median and avenue plantation along all NHs.
127.	West Bengal	M/s Qingdao Construction Engineering Group Co. Ltd., -RKEC Project Limited,	CQCE-RKEC (JV), 10-12-1, 3 rd Floor, Rednam Alcazar, Rednam Gardens, Visakhapatnam -530002, Andhra Pradesh	<ol style="list-style-type: none"> 4 laning of Barhampore- Farakka section NH- 34, 4 laning of Farakka- Raiganj section NH- 34 Construction of Dal Khola Bypass 	Regarding implementation of green corridor development along NH: Target was given for avenue plantation along NH during monsoon of 2019

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
				4. 4 laning of Farakka- Raiganj section NH- 34 from kms 398.000-kms 452.000	
128.	West Bengal	M/s ABCI Infrastructure Pvt. Ltd.	“Knowledge Hub”, DN-23, 2 nd Floor, Sector-V, Salt Lake City, Kolkata-700091	<ol style="list-style-type: none"> 1. 4 laning of Barhampore- Farakka section NH- 34, 2. 4 laning of Farakka- Raiganj section NH- 34 3. Construction of Dal Khola Bypass 4. 4 laning of Farakka- Raiganj section NH- 34 from kms 398.000-kms 452.000 	Regarding implementation of green corridor development along NH: Target was given for avenue plantation along NH during monsoon of 2019
129.	West Bengal	M/s. Dinesh chandra R. Agrawal Infracon Pvt. Ltd., NH-34 Project Office, Sudarsanpur,	East Netajipally, NH-34, Nr. Mira Honda Showroom, Raiganj, Dist. - Uttar Dinajpur, Pin-733134	<ol style="list-style-type: none"> 1. 4 laning of Barhampore- Farakka section NH- 34, 2. 4 laning of Farakka- Raiganj section NH- 34 3. Construction of Dal Khola Bypass 4. 4 laning of Farakka- Raiganj section NH- 34 from kms 398.000-kms 452.000 	Regarding implementation of green corridor development along NH: Target was given for avenue plantation along NH during monsoon of 2019
130.	West Bengal	M/s Aarvee Associates,	Alampur, Howrah.	<ol style="list-style-type: none"> 1. 6 laning of Dhankuni-Kharagpur section NH-6 in W.B from kms 17.600-kms 129.00 2. O&M of Kolaghat-Haldia Km. 0+000 to Km. 52.080 including the incomplete section of ROB 	Regarding median and avenue plantation <ol style="list-style-type: none"> i. Median and avenue plantation drive has to be taken up immediately ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
				cum Flyover from km 52.080 to km 53.472 at the end of NH-41 on OMT basis in the state of West-Bengal	the work through forest department at your risks and costs.
131.	West Bengal	M/s. K&J Projects Pvt. Ltd	Vill- Santipur, Post- Mecheda Landmark-Tamluk Mecheda State Highway Opposite Bharat Petroleum Pump, Dist- PurbaMedinipur, West Bengal- 721137.	<ol style="list-style-type: none"> 6 laning of Dhankuni-Kharagpur section NH-6 in W.B from kms 17.600-kms129.00 O&M of Kolaghat-Haldia Km. 0+000 to Km. 52.080 including the incomplete section of ROB cum Flyover from km 52.080 to km 53.472 at the end of NH-41 on OMT basis in the state of West-Bengal 	<p>Regarding median and avenue plantation</p> <ol style="list-style-type: none"> Median and avenue plantation drive has to be taken up immediately Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.
132.	West Bengal	M/s. SVBTC Pvt Ltd	Infinity Building, 8 th Floor, Block-GP, Sector-V, Salt Lake Electronic Complex, Kolkata-700-091.	<ol style="list-style-type: none"> 6 laning of Dhankuni-Kharagpur section NH-6 in W.B from kms 17.600-kms129.00 O&M of Kolaghat-Haldia Km. 0+000 to Km. 52.080 including the incomplete section of ROB cum Flyover from km 52.080 to km 53.472 at the end of NH-41 on OMT basis in the state of West-Bengal 	<p>Regarding median and avenue plantation</p> <ol style="list-style-type: none"> Median and avenue plantation drive has to be taken up immediately Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
133.	West Bengal	M/s. Ayesa, IES	2 nd Floor, FD-375, Salt Lake, Sector-II, Kolkata -700-106	<ol style="list-style-type: none"> 1. 6 laning of Dhankuni-Kharagpur section NH-6 in W.B from kms 17.600-kms129.00 2. O&M of Kolaghat-Haldia Km. 0+000 to Km. 52.080 including the incomplete section of ROB cum Flyover from km 52.080 to km 53.472 at the end of NH-41 on OMT basis in the state of West-Bengal 	<p>Regarding median and avenue plantation</p> <ol style="list-style-type: none"> i. Median and avenue plantation drive has to be taken up immediately ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.
134.	West Bengal	M/s. DRAIPL	Ranichak ROB, Ranichak, West Bengal.	<ol style="list-style-type: none"> 1. 6 laning of Dhankuni-Kharagpur section NH-6 in W.B from kms 17.600-kms129.00 2. O&M of Kolaghat-Haldia Km. 0+000 to Km. 52.080 including the incomplete section of ROB cum Flyover from km 52.080 to km 53.472 at the end of NH-41 on OMT basis in the state of West-Bengal 	<p>Regarding median and avenue plantation</p> <ol style="list-style-type: none"> i. Median and avenue plantation drive has to be taken up immediately ii. Requested to take plantation immediately and if no avenue plantation taken up within 7 days, the authority will take up the work through forest department at your risks and costs.
135.	West Bengal	M/s. ISAN-SES	Ranichak ROB, Ranichak, West Bengal	<ol style="list-style-type: none"> 1. 6 laning of Dhankuni-Kharagpur section NH-6 in W.B from kms 17.600-kms129.00 2. O&M of Kolaghat-Haldia Km. 0+000 to Km. 52.080 including 	<p>Regarding median and avenue plantation</p> <ol style="list-style-type: none"> i. Median and avenue plantation drive has to be taken up immediately ii. Requested to take plantation immediately and if no avenue plantation taken up

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
				the incomplete section of ROB cum Flyover from km 52.080 to km 53.472 at the end of NH-41 on OMT basis in the state of West-Bengal	within 7 days, the authority will take up the work through forest department at your risks and costs.
136.	West Bengal	M/s L.N Malviya Infra Projects Pvt. Ltd	C/o Chaplesh Roy, ward no. 2, New Town, Durgabari, PO: Alipurduar Court- 736122	<ol style="list-style-type: none"> 1. Rehabilitation and up gradation of 4- laning of NH-31D from kms 0.000-kms 83.785 Ghoshpukur-salsalabari section of West Bengal (Pkg-1) 2. Development of 4lane Islampur Bypass in West Bengal 3. Rehabilitation and up gradation of 4- laning of NH-31D from kms 113.200-kms 154.854 Ghoshpukur- salsalabari section of West Bengal (Pkg-IIA) 	Directed to start avenue plantation work and median plantation within 7 days.
137.	West Bengal	LEA Associates South Asia Pvt. Ltd.	C/O Shri Mahadev Roy Holding No. 523/358 Mohanta Para Extention, P.S Kotwali, P.S Jalpaiguri, Pin- 735101, West Bengal	<ol style="list-style-type: none"> 1. Rehabilitation and up gradation of 4- laning of NH-31D from kms 0.000-kms 83.785 Ghoshpukur-salsalabari section of West Bengal (Pkg-1) 2. Development of 4lane Islampur Bypass in West Bengal 	Directed to start avenue plantation work and median plantation within 7 days.

S. No.	Name of State	Name of Concessionaire	Address of Concessionaire	Name of Project	Remarks/ Current Status
				3. Rehabilitation and up gradation of 4- laning of NH-31D from kms 113.200-kms 154.854 Ghoshpukur- salsalabari section of West Bengal (Pkg-IIA)	
138.	West Bengal	LEA Associates South Asia Pvt. Ltd.	C/O Nirmalshil, Durganagar, SP office, Ward no. 1, Islampur, District- Uttar Dinajpur, Pin-733202	<ol style="list-style-type: none"> 1. Rehabilitation and up gradation of 4- laning of NH-31D from kms 0.000-kms 83.785 Ghoshpukur- salsalabari section of West Bengal (Pkg-1) 2. Development of 4lane Islampur Bypass in West Bengal 3. Rehabilitation and up gradation of 4- laning of NH-31D from kms 113.200-kms 154.854 Ghoshpukur- salsalabari section of West Bengal (Pkg-IIA) 	Directed to start avenue plantation work and median plantation within 7 days.

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 29 OF 2008

IN
O.A. NO.386 OF 2016

IN THE MATTER OF:

Society for Protection of Culture, Heritage,
Environment, Traditions and Promotion
of National Awareness (CHETNA)

Petitioner (s)

VERSUS

National Highways Authority of India & Ors.

Respondent(s)

VAKALATNAMA

KNOW ALL to whom these present shall come that I/We Pawan Kumar Jain,
working as GM (Green Highway Division) with _____ the above named
Respondent - National Highways _____, do hereby appoint:
Authority of India

MVKini

Law firm

6/39, JANGPURA - 'B' NEW DELHI - 110 014 (India)
Ph: (+91) 11-2437 1038/39/40, 24377639 Fax: (+91) 11-2437 9484
E-mail: delhi@mvkini.com

(Here in after called the Advocates) to be the Advocates for me/us in the above mentioned cause, to do all following acts, deeds and things or any of them, that is to say :-

1. TO ACT, appear and plead in the above mentioned case in this Court or any other court in which the same may be tried or heard in the first instance or in Appeal or Letters Patent Appeal or Review or Revision of Execution or in any other stage of its progress unit it's final decision.
2. TO PRESENT Pleadings, Appeals, Letters Patent Appeal, Petition for appeal to Supreme Court Cross Objections or Petitions for Execution, Review, Revision, Withdrawal Compromise of other Petitions of Affidavits or other documents as shall be deemed necessary or advisable for the prosecution of the said cause in all its stages.
3. TO WITHDRAW or compromise the said cause or submit to Arbitration any differences or disputes that shall arise touching or in any manner relating to the said cause.
4. TO RECEIVE money and grant receipt thereof for and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said cause.
5. TO Engage/instruct any other legal Practitioner authorizing him to exercise the power and authority hereby conferred on the Advocates whenever he may be called upon to do so.

AND _____ hereby agree to ratify whatever the Advocates or their substitute/s responsible for the result of the said case in consequence of his absence from the Court when the said case is called up for hearing.

AND I/WE hereby agree that in the event of the whole or any part of the fees agreed by me/us to be paid to the Advocates remaining unpaid he shall be entitled to withdraw from the prosecution of the said cause until the same is paid.

IN WITNESS WHEREOF I/WE hereunto set may/our hand to these presents the contents of which have been explained to and understood be me/us, this the 10th day of Nov 2020.

Accepted subject to the terms of the fee.

MVKini, Law Firm

Stamp: National Highways Authority of India, Ministry of Road Transport & Highways, G-3 & 4, Sector - 10, Dwarka, New Delhi - 75

CLIENT

D/17960/2019

Handwritten signatures and dates: P/2664/07, P/13684/18, D/1849/2020

DTDC DTDC Express Limited Regd. Office: No-3, Victoria Road Bangaluru - 560047		dtcd life	Pouch Num:	ORIGIN:	DEST: 43
Non Negotiable Consignment Note / Subject to Bengaluru Jurisdiction. Please refer to all the terms & conditions printed overleaf of this consignment note before tendering a consignment to DTDC					
Date: 12/11/20		Sender's Code:		Pick-up Ref. No:	
1 Sender's (Consignor) Name: M. V. KINI Company Name: M. V. KINI Address: 6/39 Jangpura B. N. D Healy City:			2 Recipient's (Consignee) Name:		
3 Nature of consignment Dox <input type="checkbox"/> Non-Dox <input type="checkbox"/> Total Num Pcs:			4 Description of Content		
5 Risk Coverage: Owner <input type="checkbox"/> Carrier <input type="checkbox"/> 6 Paper Work Enclosures			7 Type of consignment (Please ✓) Commercial <input type="checkbox"/> Non Commercial <input type="checkbox"/> 8 Value Added Services - Not Available. CN Expiry Dt.:		
9 Mode: Surface <input type="checkbox"/> Air cargo <input type="checkbox"/> Express <input type="checkbox"/> 10 Charges Amount (₹) a) Tariff (incl. Of FSC + Taxes)			13 Receiver's Name:		
11 I/We declare that this consignment does not contain personal mail, cash, jewellery, contraband, illegal drugs, any prohibited items and commodities which can cause safety hazards while transporting. The declared value of goods is true and accurate.			12 Booking Branch / Franchisee Code		

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DTDC DTDC Express Limited Regd. Office: No-3, Victoria Road Bangaluru - 560047		dtcd life	Pouch Num:	ORIGIN:	DEST:
Non Negotiable Consignment Note / Subject to Bengaluru Jurisdiction. Please refer to all the terms & conditions printed overleaf of this consignment note before tendering a consignment to DTDC					
Date: 11/1/20		Sender's Code:		Pick-up Ref. No:	
1 Sender's (Consignor) Name: M. V. KINI Company Name: M. V. KINI Address: 6/39 Jangpura B. N. D Healy City:			2 Recipient's (Consignee) Name: M. M. MORTY Company Name: M. M. MORTY Address: 5 Bhikaji Cama place, No. 11066 City:		
3 Nature of consignment Dox <input type="checkbox"/> Non-Dox <input type="checkbox"/> Total Num Pcs:			4 Description of Content		
5 Risk Coverage: Owner <input type="checkbox"/> Carrier <input type="checkbox"/> 6 Paper Work Enclosures			7 Type of consignment (Please ✓) Commercial <input type="checkbox"/> Non Commercial <input type="checkbox"/> 8 Value Added Services - Not Available. CN Expiry Dt.:		
9 Mode: Surface <input type="checkbox"/> Air cargo <input type="checkbox"/> Express <input type="checkbox"/> 10 Charges Amount (₹) a) Tariff (incl. Of FSC + Taxes)			13 Receiver's Name:		
11 I/We declare that this consignment does not contain personal mail, cash, jewellery, contraband, illegal drugs, any prohibited items and commodities which can cause safety hazards while transporting. The declared value of goods is true and accurate.			12 Booking Branch / Franchisee Code		

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DTDC DTDC Express Limited Regd. Office: No-3, Victoria Road Bangaluru - 560047		dtcd life	Pouch Num:	ORIGIN:	DEST:
Non Negotiable Consignment Note / Subject to Bengaluru Jurisdiction. Please refer to all the terms & conditions printed overleaf of this consignment note before tendering a consignment to DTDC					
Date: 11/1/20		Sender's Code:		Pick-up Ref. No:	
1 Sender's (Consignor) Name: M. V. KINI Company Name: M. V. KINI Address: 6/39 Jangpura B. N. D Healy City:			2 Recipient's (Consignee) Name: M. M. MORTY Company Name: M. M. MORTY Address: 5 Bhikaji Cama place, No. 11066 City:		
3 Nature of consignment Dox <input type="checkbox"/> Non-Dox <input type="checkbox"/> Total Num Pcs:			4 Description of Content		
5 Risk Coverage: Owner <input type="checkbox"/> Carrier <input type="checkbox"/> 6 Paper Work Enclosures			7 Type of consignment (Please ✓) Commercial <input type="checkbox"/> Non Commercial <input type="checkbox"/> 8 Value Added Services - Not Available. CN Expiry Dt.:		
9 Mode: Surface <input type="checkbox"/> Air cargo <input type="checkbox"/> Express <input type="checkbox"/> 10 Charges Amount (₹) a) Tariff (incl. Of FSC + Taxes)			13 Receiver's Name:		
11 I/We declare that this consignment does not contain personal mail, cash, jewellery, contraband, illegal drugs, any prohibited items and commodities which can cause safety hazards while transporting. The declared value of goods is true and accurate.			12 Booking Branch / Franchisee Code		

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DTDC DTDC Express Limited Regd. Office: No-3, Victoria Road Bengaluru - 560047		dtcdc life		Pouch Num: _____	ORIGIN: _____	DEST: 44
Non Negotiable Consignment Note / Subject to Bengaluru Jurisdiction. Please refer to all the terms & conditions printed overleaf of this consignment note before tendering a consignment to DTDC						
Date: / /	Sender's Code: _____	Pick-up Ref. No: _____		2 Recipient's (Consignee) Name: _____ Ph: _____		
1 Sender's (Consignor) Name: _____ Ph: _____			Company Name: Govt of NCT of Delhi			
Company Name: M.V. KANI			Address: 32nd Floor MISO Building I.P. Estate			
Address: 8/39 Jangpota B-1			City: _____ State: N.D. PIN Code: 110002			
City: _____ State: N.D. PIN Code: 110014			Recipient's GSTIN*: _____			
Sender's GSTIN*: _____			4 Description of Content		Value of Goods	
3 Nature of consignment <input type="checkbox"/> Dox <input type="checkbox"/> Non-Dox <input type="checkbox"/>			Total Num Pcs: _____		The Total Value of consignment for carriage / E-Way bill ₹ _____	
DIM 1: L _____ cm X B _____ cm X H _____ cm X _____ Pcs			Actual Wt.: _____ kg		7 Type of consignment (Please ✓)	
DIM 2: L _____ cm X B _____ cm X H _____ cm X _____ Pcs			Volumetric Wt.: _____ kg		Commercial <input type="checkbox"/> Non Commercial <input type="checkbox"/>	
DIM 3: L _____ cm X B _____ cm X H _____ cm X _____ Pcs			Chargeable Wt.: _____ kg		8 Value Added Services <input type="checkbox"/> - Not Available	
5 Risk Coverage: Owner <input type="checkbox"/> Carrier <input type="checkbox"/>			6 Paper Work Enclosures		CN Expiry Dt.: _____	
9 Mode: Surface <input type="checkbox"/> Air cargo <input type="checkbox"/> Express <input type="checkbox"/>			10 Charges		Consignment Number: _____	
11 I/We declare that this consignment does not contain personal mail, cash, jewellery, contraband, illegal drugs, any prohibited items and commodities which can cause safety hazards while transporting. The declared value of goods is true and accurate.			a) Tariff (incl. Of FSC + Taxes)		 736466959	
Sender's Signature _____			b) Value Added Service Charges			
Date: _____ Time: _____ AM/PM			c) Risk Surcharge			
The consignment note is not a tax invoice. A tax invoice will be made available by DTDC or its channel partner as the case may be, upon request.			d) Total amount (a+b+c)			
12 Booking Branch / Franchisee Code			13 Receiver's Name: _____		Relationship: _____	
Courier Signature _____			Ph. No.: _____		Company Stamp & Signature: _____ DD MM YY TIME AM/PM	
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DTDC DTDC Express Limited Regd. Office: No-3, Victoria Road Bengaluru - 560047		dtcdc life		Pouch Num: _____	ORIGIN: _____	DEST: _____
Non Negotiable Consignment Note / Subject to Bengaluru Jurisdiction. Please refer to all the terms & conditions printed overleaf of this consignment note before tendering a consignment to DTDC						
Date: / /	Sender's Code: _____	Pick-up Ref. No: _____		2 Recipient's (Consignee) Name: _____ Ph: _____		
1 Sender's (Consignor) Name: _____ Ph: _____			Company Name: Delhi Development Authority			
Company Name: M.V. KANI			Address: Vikas Sadan I/A			
Address: 8/3 Jangpota B-1			City: _____ State: N.D. PIN Code: 110003			
City: _____ State: N.D. PIN Code: 110014			Recipient's GSTIN*: _____			
Sender's GSTIN*: _____			4 Description of Content		Value of Goods	
3 Nature of consignment <input type="checkbox"/> Dox <input type="checkbox"/> Non-Dox <input type="checkbox"/>			Total Num Pcs: _____		The Total Value of consignment for carriage / E-Way bill ₹ _____	
DIM 1: L _____ cm X B _____ cm X H _____ cm X _____ Pcs			Actual Wt.: _____ kg		7 Type of consignment (Please ✓)	
DIM 2: L _____ cm X B _____ cm X H _____ cm X _____ Pcs			Volumetric Wt.: _____ kg		Commercial <input type="checkbox"/> Non Commercial <input type="checkbox"/>	
DIM 3: L _____ cm X B _____ cm X H _____ cm X _____ Pcs			Chargeable Wt.: _____ kg		8 Value Added Services <input type="checkbox"/> - Not Available	
5 Risk Coverage: Owner <input type="checkbox"/> Carrier <input type="checkbox"/>			6 Paper Work Enclosures		CN Expiry Dt.: _____	
9 Mode: Surface <input type="checkbox"/> Air cargo <input type="checkbox"/> Express <input type="checkbox"/>			10 Charges		Consignment Number: _____	
11 I/We declare that this consignment does not contain personal mail, cash, jewellery, contraband, illegal drugs, any prohibited items and commodities which can cause safety hazards while transporting. The declared value of goods is true and accurate.			a) Tariff (incl. Of FSC + Taxes)		 736466958	
Sender's Signature _____			b) Value Added Service Charges			
Date: _____ Time: _____ AM/PM			c) Risk Surcharge			
The consignment note is not a tax invoice. A tax invoice will be made available by DTDC or its channel partner as the case may be, upon request.			d) Total amount (a+b+c)			
12 Booking Branch / Franchisee Code			13 Receiver's Name: _____		Relationship: _____	
Courier Signature _____			Ph. No.: _____		Company Stamp & Signature: _____ DD MM YY TIME AM/PM	
Track Consignments - Send "TRACK CONSIGNMENT No" to 92300 92300 Email: customersupport@dtcdc.com www.dtcdc.in SENDER COPY July 2017 Release						

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DTDC DTDC Express Limited Regd. Office: No-3, Victoria Road Bengaluru - 560047		dtcdc life		Pouch Num: _____	ORIGIN: _____	DEST: _____
Non Negotiable Consignment Note / Subject to Bengaluru Jurisdiction. Please refer to all the terms & conditions printed overleaf of this consignment note before tendering a consignment to DTDC						
Date: / /	Sender's Code: _____	Pick-up Ref. No: _____		2 Recipient's (Consignee) Name: _____ Ph: _____		
1 Sender's (Consignor) Name: _____ Ph: _____			Company Name: State Gov. of Haryana			
Company Name: M.V. KANI			Address: Town & County Planning Haryana			
Address: 8/39 Jangpota B			City: _____ State: H.P. PIN Code: 160012			
City: _____ State: N.D. PIN Code: 110014			Recipient's GSTIN*: _____			
Sender's GSTIN*: _____			4 Description of Content		Value of Goods	
3 Nature of consignment <input type="checkbox"/> Dox <input type="checkbox"/> Non-Dox <input type="checkbox"/>			Total Num Pcs: _____		The Total Value of consignment for carriage / E-Way bill ₹ _____	
DIM 1: L _____ cm X B _____ cm X H _____ cm X _____ Pcs			Actual Wt.: _____ kg		7 Type of consignment (Please ✓)	
DIM 2: L _____ cm X B _____ cm X H _____ cm X _____ Pcs			Volumetric Wt.: _____ kg		Commercial <input type="checkbox"/> Non Commercial <input type="checkbox"/>	
DIM 3: L _____ cm X B _____ cm X H _____ cm X _____ Pcs			Chargeable Wt.: _____ kg		8 Value Added Services <input type="checkbox"/> - Not Available	
5 Risk Coverage: Owner <input type="checkbox"/> Carrier <input type="checkbox"/>			6 Paper Work Enclosures		CN Expiry Dt.: _____	
9 Mode: Surface <input type="checkbox"/> Air cargo <input type="checkbox"/> Express <input type="checkbox"/>			10 Charges		Consignment Number: _____	
11 I/We declare that this consignment does not contain personal mail, cash, jewellery, contraband, illegal drugs, any prohibited items and commodities which can cause safety hazards while transporting. The declared value of goods is true and accurate.			a) Tariff (incl. Of FSC + Taxes)		 736466957	
Sender's Signature _____			b) Value Added Service Charges			
Date: _____ Time: _____ AM/PM			c) Risk Surcharge			
The consignment note is not a tax invoice. A tax invoice will be made available by DTDC or its channel partner as the case may be, upon request.			d) Total amount (a+b+c)			
12 Booking Branch / Franchisee Code			13 Receiver's Name: _____		Relationship: _____	
Courier Signature _____			Ph. No.: _____		Company Stamp & Signature: _____ DD MM YY TIME AM/PM	
Track Consignments - Send "TRACK CONSIGNMENT No" to 92300 92300 Email: customersupport@dtcdc.com www.dtcdc.in SENDER COPY July 2017 Release						

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DTDC Express Limited
 Regd. Office: No-3 Victoria Road
 Bengaluru - 560047

dtcd live

Pouch Num: **enolibno2 3 amno** ORIGIN: DEST:

Non Negotiable Consignment Note / Subject to Bengaluru Jurisdiction. Please refer to all the terms & conditions printed overleaf of this consignment note before tendering a consignment to DTDC

Date: / / Sender's Code: Pick-up Ref. No:

1 Sender's (Consignor) Name: **M. V. K. N. I.** Ph: **98457 7277**
 Company Name: **M. V. K. N. I.**
 Address: **6-1-39 Jangpura B**
 City: **N. D.** State: **N. D.** PIN Code: **110014**

2 Recipient's (Consignee) Name: **State of Rajasthan**
 Company Name: **State of Rajasthan**
 Address: **13 Civil Lines Jaipur**
 City: **Jaipur** State: **Rajasthan** PIN Code: **302006**

3 Nature of consignment: Dox Non-Dox Total Num Pcs: **1**
 DIM 1: L x B x H cm X cm X cm Pcs Actual Wt: kg
 DIM 2: L x B x H cm X cm X cm Pcs Volumetric Wt: kg
 DIM 3: L x B x H cm X cm X cm Pcs Chargeable Wt: kg

4 Description of Content: **10 Charges and Amount (₹)**

Charges	Amount (₹)
a) Tariff (incl. Of FSC + Taxes)	
b) Value Added Service Charges	
c) Risk Surcharge	
d) Total amount (a+b+c)	

5 Risk Coverage: Owner Carrier

6 Paper Work Enclosures:

7 Type of consignment: Commercial Non Commercial

8 Value Added Services: Not Available

9 Mode: Surface Air cargo Express

10 Consignment Number: **736466956**

11 I/We declare that this consignment does not contain personal mail, cash, jewellery, contraband, illegal drugs, any prohibited items and commodities which can cause safety hazards while transporting. The declared value of goods is true and accurate.

12 Booking Branch / Franchise Code: **DD MM YY**

13 Receiver's Name: **State of Rajasthan**
 Relationship: **State of Rajasthan**
 Ph. No.: **98457 7277**
 Company Stamp & Signature: **State of Rajasthan**

Mode of Payment: Cash Card Wallet

Consignment note is not a tax invoice. A tax invoice will be made available by DTDC or its channel partner as the case may be, upon request.

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